

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ARBITRATION PETITION NO.18 OF 2010

M/S REVA ELECTRIC CAR CO.P.LTD.

Petitioner(s)

VERSUS

M/S GREEN MOBIL

Respondent(s)

Date: 27/09/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr. P.s. Narasimha, Sr. Adv.
Mr. Vyapak Desai, Adv.
Mr. P.V. Dinesh, AOR
Mr. Cherrie Alexander, Adv.

For Respondent(s) Ms. Tasneem Ahamadi, Adv.
Mr. Sudhir Kumar Gupta, AOR
Mr. Manish Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Order reserved.

(Chetan Kumar)
Court Master

(Juginder Kaur)
Assistant Registrar

Books referred in the Court:

1. 2009 (1) SCC 267

2. 2009 (2) SCC 600